

ITEM NO.2

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 600/2020

MAULANA ALA HADRAMI &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(IA No. 57162/2021 - CLARIFICATION/DIRECTION, IA No. 84683/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 80750/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 130396/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 84681/2020 - EXEMPTION FROM FILING O.T., IA No. 57164/2021 - EXEMPTION FROM FILING O.T., IA No. 80751/2020 - EXEMPTION FROM FILING O.T., IA No. 130397/2020 - EXEMPTION FROM FILING O.T., IA No. 124205/2020 - EXEMPTION FROM FILING O.T., IA No. 57161/2021 - INTERVENTION/IMPLEADMENT, IA No. 58426/2020 - INTERVENTION/IMPLEADMENT & IA No. 130398/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(Cr1.) No. 295/2020 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 98863/2020 , FOR EXEMPTION FROM FILING O.T. ON IA 98865/2020 , FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 381/2021 , FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 3234/2022 , FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 3236/2022, IA No. 3234/2022 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 603/2020 (X)  
(FOR ADMISSION)

W.P.(C) No. 604/2020 (X)  
(FOR impleading party ON IA 68528/2020)

W.P.(C) No. 605/2020 (X)  
(FOR IA No. 68558/2020 - INTERVENTION/IMPLEADMENT)

Date : 11-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Parties

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Mr. Alim Anvar, Adv.

Mr. Rahul Chitnis, Adv.  
Ms. Anisha Mathur, Adv.  
Mr. Sachin Patil, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard in-part.

For further hearing, list these matters  
tomorrow, i.e. 12<sup>th</sup> May, 2022.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER